

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 23<sup>rd</sup> July, 2018

**No. HC.VII-167 (Pt.-IV)/2014/4336/A** : In partial modification of Notification No. HC.VII-167(Pt.-IV)/2014/4292/A, dated 19<sup>th</sup> July, 2018, Shri Dipak Thakuria, District and Sessions Judge, Dhubri, is ***nominated*** to participate in the Conference on "**National Initiative to Reduce Pendency and Delay in Judicial System**", scheduled to be held on **27 – 28 July, 2018 at the Pravasi Bharatiya Kendra, 15A, Dr. Rizal Marg, Chanakyapuri, New Delhi**, in place of Shri S.P. Moitra, District and Sessions Judge, Kamrup (M), Guwahati.

Shri Thakuria is to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/4337 - 4345/A dated 23.07.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-IV)/2014/4292/A, dated 19<sup>th</sup> July, 2018)  
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri S. P. Moitra, District and Sessions Judge, Kamrup (M), Guwahati
6. Shri Dipak Thakuria, District and Sessions Judge, Dhubri
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
9. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

23.7.18  
Registrar (Judicial)